

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4007

ANSWERED ON:20.04.2010

ISI CERTIFICATION

Patil Shri Sanjay Dina ;Ramkishun Shri ;Singh Dr. Raghuvansh Prasad

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the present charges/fees for obtaining ISI certificates for the small scale industries is very high making it very difficult for Micro, Small and Medium Enterprises (MSMEs) to obtain the certification;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government proposes to reduce the charges or exempt the MSMEs for such charges to promote such enterprises; and

(d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) & (b): The present charges /fees for obtaining ISI certification for the small scale industries are not high. Minimum marking fee is worked out by Bureau of Indian Standards (BIS) based on the actual expenses likely to be incurred by it in the operation of a license. However, BIS is giving a lump-sum concession in minimum marking fee to the units registered as small scale industry for obtaining licenses.

(c): No Madam

(d): Does not arise.